Website: <u>www.nclat.nic.in</u>



NATIONAL COMPANY LAW APPELLATE TRIBUNAL Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 02nd May, 2024

NOTICE

Please take notice that the following matters in Chennai Bench will not be taken up tomorrow (03-05-2024). The next date of hearing will be notified later.

| S.No. | Case No. | Name of the Parties | Counsel for | Counsel for |
|-------|--|--|-----------------------|--|
| | | | Appellants | Respondents |
| 1. | Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No. 745/2023 For Stay IA No. 746/2023 To implead IA No. 821/2023 For Directions IA No. 1/2024 | G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr. | Mr. S Vibu Nandhan | Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2 |
| | For Amendment IA No. 45/2024 | WITH | | |
| 2. | Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No. 749/2023 For Stay IA No. 750/2023 To implead IA No. 820/2023 For Directions IA No. 2/2024 For Amendment IA No. 46/2024 | G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr. | Mr. S Vibu Nandhan | Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2 |
| 3. | TA No. 166/2021 (Comp App (AT) (Ins) No. 122/2020) Additional docs. IA No. 179/2024 | M. G A Abhimanyu Raja Vs Syndicate Bank & Anr. | Ms. Rohini Musa | Mr. T Ravichandran- R1 Mr. K Moorthy- R2 |

| 4. | Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No. 410/2021 To adv. Hg. IA No. 312/2023 | MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd. | Mr. T Ravichandran | Mr. Thriyambak J Kannan |
|----|--|---|--------------------|--|
| | | WITH | | |
| 5. | Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No. 435/2021 To Adv. Hg. IA No. 311/2023 | MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd | Mr. T Ravichandran | Mr. Thriyambak J Kannan |
| 6. | Comp App (AT) (CH) (Ins) No. 164/2023 For Condone Delay IA No. 536/2023 For Stay IA No. 537/2023 To Dispense with IA No. 538/2023 Leave to file IA No. 535/2023 | A R Transport & 20 Ors Vs Nirav Kirit Pujara & 4 Ors | Mr. K Ravindranath | Ms. D Sangamithra- R1 Mr. Anirudh Krishnan- R2 Mr. Ashwin Shanbhag- R4 Ms. Keerthi Kiran Murali- R5 |

By the order of Hon'ble Member (Judicial)

Chennai Bench